

1	2	3	4
Coke	431.2	463.5	572.9
Atta	208.7	230.9	222.8
Chillies	189.6	120.6	238.9
Tea	264.5	407.0	494.2
Matches	129.0	129.0	129.0
Salt	228.2	212.0	233.1
Soap	236.3	255.9	310.4
Cotton Cloth (Mills)	241.1	250.9	254.9
Handloom & Powerloom cloth	212.7	226.6	240.0

**Production and Consumption of Sugar**

1679. SHRI C. D. GAMIT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) Year-wise figures of production and consumption of sugar in the country during the year 1980 to 1984 ; and

(b) whether any scheme has been formulated to export the surplus sugar to foreign countries and if so, the details thereof ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The figures of sugar production and consumption during the sugar years 1980-81 to 1983-84 are given below :—

Sugar Year	Production	Consumption
1980-81	51.48	49.89
1981-82	84.38	57.11
1982-83	82.32	64.79
1983-84	59.16	75.70

(b) It has so far been decided to export about 34,000 tonnes of sugar including the preferential E.E.C. and U.S. quotas of about 28,000 tonnes during the calendar year 1985.

**Rural Road Development Scheme by Gujarat**

1630. SHRI C. D. GAMIT : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state ;

(a) whether Gujarat Government have submitted a rural road development scheme for development of the villages in Gujarat to the Central Government for their approval ;

(b) if so, the details thereof and the kilometrage of village needs proposed to be constructed under the said scheme and the expenditure likely to be incurred thereon ;

(c) the amount sanctioned by Government of India for this scheme

and the amount actually spent so far out of the sanctioned amount ; and

(d) the time by which the remaining amount is likely to be released by the Government of India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CARNDRAKAR) : (a) to (d) : The Government of Gujarat has submitted four projects for construction of rural link roads under the Rural Landless Employment Guarantee Programme (RLEGP) of which three have been sanctioned so far. The sanctioned projects envisage construction of 1329 kilometres of all weather roads with an estimated cost of Rs. 1225 70 lakhs. The fourth project envisages construction of 796 kilometres of road with an estimated cost of Rs. 802 32 lakhs and is under the consideration of Government of India. Under RLEGP funds are not released for individual projects but the entire allocation for the State Government is released in two instalments to cover expenditure on all sanctioned projects. The funds released for Gujarat for the Years 1983-84 and 1984-85 under RLEGP was Rs. 1625.00 lakhs against which an expenditure of Rs. 1074.19 lakhs has been reported by the State government.

**Recommendation of APC for Subsidised Wheat Seeds to Farmers in Andhra Pradesh and Bihar**

1681. SHRI DILEEP SINGH BHURIA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether, considering the high cost of high yielding varieties of wheat as the main hurdle in the way of adoption of developed methods of farming by most of the farmers in Madhya Pradesh and Bihar, the Agricultural Prices Commission has recommended a grant upto Rs. 150 on wheat seeds in its report for the rabi season of 1984-85 ;

(b) whether Government have considered this recommendations of the Agricultural Prices Commission ; and

(c) if so, the decision taken in this regard ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir. their report no price policy for Rabi Crops for 1984-85, the Agriculture Prices Commission have recommended a subsidy of Rs. 150 per quintal on distribution of wheat seeds in Madhya Pradesh and Bihar.

(b) Yes, Sir.

(c) Details of the proposal are being worked out.

**Allocation to Madhya Pradesh for Construction of Low Cost Houses**

1682. SHRI DILEEP SINGH BHURIA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount provided to the Madhya Pradesh Government by the Centre during the Sixth Five Year Plan for the construction of low cost houses in the backward and tribal area ;

(b) the areas for which this money had been released for the construction of low cost houses ;

(c) whether Madhya Pradesh Government have constructed these houses as per the target ; and

(d) if not, the number of houses yet to be constructed ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) to (d) : Housing is a State subject. The Central assistance is given in the shape of 'block loans' and 'block grants' without being tied to any particular scheme or head of develop-